National Company Law Tribunal

Allahabad Bench

CPNO. 6/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Sharp Totale Enterprises Prt Ltd SECTION OF THE COMPANIES ACT: 560(6) of the Companies Act of 1956

Sl. NO.

Name

Designation /

Representation

Signature

1. Shahad Kazoon Adv. Petitioner 2. Koishne Dev vyes Adv. Roca

C.P. No. 6/2016

Advocate, Shri Shahid Kazmi for the petitioner. Shri Krishna Dev Vyas, C.G.S.C. representing the ROC. Learned C.G.S.C. seeks time to offer his comments on the current affidavit of Sri Shrikant Sharma filed by the petitioner Company. Hence, the time is granted.

A copy of the affidavit be provided to the C.G.S.C, the case is now fixed for hearing.

The matter be listed on 09.11 2017

H.P. Chaturvedi, Member(Judicial)

Date: 12/10/2017

Typed by P.K.Jyoti